GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 5800(H) TO BE ANSWERED ON 10th APRIL, 2017

SEPARATE BOARD FOR TRADING

5800(H). SHRI DEVJI M. PATEL:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government proposes to set up a separate board for promotion of turmeric, cumin, isabgol, pulses, mango and banana trade in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the steps taken by the Government to provide all kinds of assistance to trade in turmeric, cumin, isabgol, pulses, mango and banana; and
- (d) the total revenue earned through domestic trade and the export of turmeric, cumin, isabgol, mango and banana during the last three years?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a) & (b): Presently, there is no proposal to set up a separate Board for promotion of turmeric, cumin, isabgol, pulses, mango and banana trade in the country as several Departments/organizations are already working on various aspects relating to development, research, export and market promotion of these crops. Setting up of a separate Board may result in multiplication of agencies and programmes with similar objects and functions.
- (c): Government implements various schemes/programmes for assisting trade in turmeric, cumin, isabgol, pulses, mango and banana such as Infrastructure development for adoption of Hi-Tech in spices processing, technology up-gradation, market study abroad, product development through scientific research, value addition, quality improvement and branding, participation of exporters in major international fairs/exhibitions, promotion of Indian spice brands abroad, establishment of spices parks for setting up common infrastructure facilities for processing of spices, setting up of quality evaluation laboratories and conducting of buyer-seller meets. In addition, implements the 'Merchandise Exports from India Scheme' (MEIS) to incentivize export of merchandise which are produced/manufactured in India. Further, government is undertaking various programmes such as conservation, development and sustainable management and cultivation of medicinal plants including Isabgol, setting up of Common Vapour Heat Treatment Facility for common use by the exporters with the objective of mitigating the post

harvest quarantine requirement of countries importing fruits and vegetables from India, scheme for recognition of horticulture pack house for export of fruits and vegetables to improve the quality of produce etc.

(d) Information regarding total revenue earned through domestic trade of turmeric, cumin, isabgol, mango and banana trade is not centrally maintained. Export figures of these crops for the last three years is at **Annexure 1**.

Annexure 1

Statement showing revenue earned through export of turmeric, cumin, isabgol, mango and banana during the last three years (2013-14 to 2015-16)

Export (Rs. in Crores)

Year	Turmeric	Cumin	Isabgol	Mangoes	Banana Fresh/
			Seed/Husk	Fresh/Dried	Other Bananas
					excluding
					Plantain
2013-14	667	1600	767.91	312.29	155.23
2014-15	744	1838	935.82	341.35	244.84
2015-16	922	1567	1168.34	365.59	361.19
